

Ministries/Departments to appoint such employees and whether those conditions were fulfilled while making such appointments in the border Security Force Headquarters ; and

(c) the reasons for not filling up these posts by the Ministry of Home Affairs from persons who have passed the examinations conducted by the Cabinet Secretariat, Secretariat Training School, and whether such employees can be absorbed in the Central Secretariat Service ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) 131.

(b) No general orders were issued by the Home Ministry to various Ministries/Departments in the matter.

(c) Some Ministerial posts were temporarily de-cadred as suitable employees from Central Secretariat Services were not available. There are also other categories of Ministerial posts which are required to be filled by persons having experience of audit and accounts work. These persons cannot be absorbed in the Central Secretariat Service as they have been appointed by D. G. B. S. F. against excluded posts.

पाकिस्तानी आक्रमण के पश्चात् गिरफ्तार किये गये पाकिस्तानी जासूस

2039. डा० संकटा प्रसाद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि वर्ष 1971 में पाकिस्तानी आक्रमण के पश्चात् देश के विभिन्न भागों में कितने पाकिस्तानी जासूस गिरफ्तार किये गये हैं ?

गृह सत्रालय और कानून विभाग में राज्य मंत्री (श्री राम निवास मिर्चा) : भारत प्रदेश तथा असम राज्यों सरकारों और चण्डीगढ़ तथा दिल्ली सब राज्य क्षेत्रों से प्राप्त सूचना के अनुसार, दिसम्बर, 1971 से 22 मार्च, 1972 तक की अवधि में पाकिस्तानी एजेंट होने के खतरे में 25 व्यक्ति गिरफ्तार किये गये।

जम्मू व काश्मीर, मेघालय, नागालैण्ड, पंजाब, राजस्थान पश्चिम बंगाल तथा त्रिपुरा राज्य सरकारों से सूचना मिली प्राप्त होती है और तथा पटल पर रख दी जायेगी। शेष राज्य सरकारों तथा संघ राज्य क्षेत्र प्रशासनों द्वारा ऐसी कोई गिरफ्तारी सूचित नहीं की गई है।

**Report on working of Small Scale Industries in Japan**

2040. SHRI P. NARASIMHA REDDY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have taken any decision on the Report submitted by the team which went to Japan to study the working of the small scale industries ; and

(b) if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) and (b). The Government of India have already initiated action on the recommendations of the Report. Following being the important ones :

1. A Committee has since been set up to identify specific areas where legislation is considered necessary for the promotion of small industries development including ancillary industries.
2. Sanction has been issued to strengthen the Small Industries development Organisation so that it would be in a position to provide technical and other assistance to sub-contracting units.
3. In order to give proper attention to applications from the Small Scale Sector a number of nationalised banks have set up technical cells for prompt disposal of applications for loans from this sector.
4. The National Small Industries Corporation Limited is holding